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Central Administrative Tribunal Principal Bench: New Delhi

OA No.565/89

New Delhi this the 12th Day of April, 1994.

Shri N.V. Krishnan, Vice-Chairman (A) Shri C.J. Roy, Member (J)

- 1. Krishna Nand son of
 Shri A.N. Bahuguna,
 Senior Stenographer,
 Central Road Research Institute,
 Mathura Road, New Delhi.
- J.B. Gupta, son of Sh. Kul Bhushan Gupta, Senior Stenographer, Central Road Research Institute, Matura Road, New Delhi.

... Applicants

(None for the applicants)

Versus

- 1. Council of Scientific & Industrial Research through Joint Secretary (Admn.) Rafi Marg, New Delhi.
- 2. Central Road Research Institute through Administrative Officer, P.O. C.R.R.I, Mathura Road, New Delhi.
- 3. Miss H.S. Malathi,
 S.P.A.
 Central Electrochemical Research
 Institute,
 Karaikudi.
- 4. Sh. K.N. Murthy, S.P.A.
 National Chemical Laboratory, Pune.

... Respondents

(By Advocate Ms. Sheil Sethi)

ORDER(ORAL) *

Mr. N.V. Krishnan:

When this case came up before us on 24.2.94
we noted that the last proceeding in this case
was 11.2.89 when the applicants were not represented.
We felt that as the case has been taken up after a long intervals it would be in the interest of justice

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to issue a notice to the applicants about the next date of hearing. Accordingly a notice was issued to the applicants by registered post on 1.3.94. The acknowledgement card has not been received. As sufficient time has elapsed, we presume service of notice on the applicants. We notice in this connection that the applicants have not been appearing consecutively on five occasions in 1989 after 1.8.89 which was the date on which they were last present. In the circumstances, we are of the view that the applicants do not appear to be interested in proceeding with this case. Accordingly, this O.A. is dismissed in default.

1-2-417

(C.J. Roy)
Member(J)

Sanju.

(N.V. Krishnan)

(N.V. Krishnan) Vice-Chairman